

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 30.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/648/2024, IA (IBC)/641/2024 in Company Petition IB/296/7/2022
NAME OF THE COMPANY	Manjeera Retail Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Catalyst Trusteeship Limited
NAME OF THE RESPONDENT(S)	Manjeera Retail Holdings Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/648/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Suryanaryana for the Respondents No. 1,2 ,7, 8 &9.

Ld. Counsel Mr. Viswajit for the Respondent No.3.

Ld. Counsel Ms. Bonam Grancy John for the Respondent No.4.

Ld. Counsel Mr. Kalyan Chakravarthy for the Respondent No.5.

Ld. Counsel Mr. Sachin Sharma for the Respondent No.6.

For filing of counters, **matter is adjourned to 03.10.2024.**

IA (IBC)/641/2024

Present: Ld. Counsel Mr. VVSN Raju for the Applicant.

Ld. Counsel Mr. Y. Suryanarayana for the Respondents No.2, 3&4.

For filing of counters, **matter is adjourned to 03.10.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)